

(11)

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

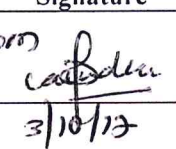
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)/Ind-2918/230/HDB/2017
NAME OF THE COMPANY	Albanu Molecular Research Hyderabad Research Center Pvt Ltd
NAME OF THE TRANSFEREE/RESULTING COMPANY	Albanu Molecular Research Hyderabad Research Center Pvt Ltd
UNDER SECTION	230

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
PARTHIV KAMDAR	Authorized Representative	p.kamdar@deloitte.com 9870707076	 3/10/17

Heard Shri Parthiv Kamdar, Authorised Representative for the Respondent.

Admitted the case. The Learned Counsel for the Transferee Company submits he has already served notice to all the statutory authorities and reports are awaited. Post the case on 02.11.2017 for final hearing. The Learned Counsel is directed to cause publication in the same newspaper in which earlier publication for conducting of meeting was carried out. Post the case on 02.11.2017.

  
Member (T)

  
Member (J)

Bm